

श्री राजीव खन्ना - I
सं. 1322

Declaration of Assets and Liabilities

Year: 2023

I, SHOBHA KUMARI, daughter/wife of UMESH YADAV

aged 30 years, belonging to Office Attendant service and presently working as Bihar Vidhan Sabha, Patna

give her/his below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-I Name	Dependant-II Name	Dependant-III Name
(i)	Cash	19000/-	SANJEEV KUMAR			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.T. Bihar Vidhan Morad 1200/-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	400000 LIC Accident				
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	250gm gold 300gm silver				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employed.

[Signature]

B. Details of Immovable Assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institution / Department etc.	Amount outstanding as on _____
(a)	(i) Loans from Banks		
	(ii) Loans from Financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Soil	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Building (Commercial and residential) Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses, Apartments, etc. - Location(s) - Survey / floor number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(3) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

[Note: Please give separate details for each item]

Sr. No.	Description	Name of lender / bank / financial institution / government dept.	Amount outstanding as on 31/03/2019
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(h)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN).)		
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)		
	(iii) Sales Tax (only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

Service/PAN No.

IOKPK.4013C

Gender

F (Male)

Date of Birth

10/02/1992

Class/Group

C

cadre

Bihar Vidhan Sabha Secretariat Service

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.A.S. Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

SHOBHA KUMARI

Designation:

Office Attendant

Department:

PARTYAYUKT SAMEETI

Place:

PATNA

Date:

13/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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